

12.28 hrs.

PAPER LAID ON THE TABLE

SUMMARY OF THE REPORT OF THE  
REVIEW COMMITTEE OF CENTRAL EXCISE  
(SELF REMOVAL PROCEDURE)

THE MINISTER OF STATE IN  
THE MINISTRY OF FINANCE  
(SHRI K. R. GANESH): I beg to lay  
on the Table a copy of the Summary  
(Hindi and English versions) of the  
Report of the Review Committee of  
Central Excise (Self Removal Pro-  
cedure. [Placed in Library. See No  
LT-8200/, 74].

12 28 hrs.

ASSENT TO BILL

SECRETARY-GENERAL: Sir, I lay  
on the Table the Pondicherry Approp-  
riation Bill, 1974 passed by the  
Houses of Parliament during the cur-  
rent session and assented to since a  
report was last made to the House  
on the 9th August, 1974.

12.28½ hrs.

CONVICTION OF MEMBERS

MR. SPEAKER: Hon. Members, I  
have to inform the House that I have  
received the following communica-  
tion, dated the 14th August, 1974,  
from the Chief Judicial Magistrate,  
Bhopal:—

"Saraswari Narendra Singh,  
Hukam Chand Kachwai, B. S.  
Chowhan, R. V. Bade and Dr. Lax-  
minarayan Pandeya, Members, Lok  
Sabha, arrested at Bhopal on the  
12th August, 1974 for demonstrating  
before Madhya Pradesh Vidhan

Sabha in contravention of regu-  
latory orders passed by the Super-  
intendent of Police, Bhopal, were  
tried before the Chief Judicial  
Magistrate, Bhopal, on the very day  
and convicted under Section 188,  
Indian Penal Code and sentenced  
till rising of the Court."

हाउस यहाँ बैठे हुआ है। ये वहाँ क्या कर  
रहे हैं ?

श्री अटन बिहारी बाजपेयी (ग्वालियर):  
अध्यक्ष महोदय, वहाँ नये टैक्स लगाये जा  
रहे हैं। जनता कराह रही है और हाहाकार  
भवा हुआ है। टैक्सों के प्रति विरोध प्रकट  
करना जन-प्रतिनिधियों का अधिकार है।

अध्यक्ष महोदय यह सूचना देर से आई  
है।

SHRI SOMNATH CHATTERJEE  
(Burdwan): When was the com-  
munication sent to you?

MR. SPEAKER: This is dated the  
14th of August.

SHRI SOMNATH CHATTERJEE:  
Two days later they send it....

SHRI JYOTIRMOY BOSU (Dia-  
mond Harbour): Has he given clearly  
the Section of the Act? Has it been  
given?

MR. SPEAKER: I have just men-  
tioned to you.

SHRI JYOTIRMOY BOSU: I am  
sorry, I did not catch you.

MR. SPEAKER: He said, under  
Section 188.

Now, Calling Attention.

Shri Sat Pal Kapoor—absent. Shri  
Ram Bhagat Paswan.